

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

NEW DELHI.

MA 2537/95 in

OA 756/94

(23)

New Delhi this 31th day of March, 1997.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)
Hon'ble Shri R.K. Ahooja, Member (A)

Shri Yamuna Prasad
A-32, IIIrd Floor,
C.S.I.R. Scientist Apartments,
Maharani Bagh,
Ashram Chowk, New Delhi-110065

... Applicant

(Applicant present in person)

Vs.

1. Director, Insdoc,
14-Satsang Vihar, New Mahrauli Road,
New Delhi-67.

2. Director General (CSIR)
Anusandhan Bhavan,
Rafi Marg, New Delhi.

3. Union of India,
Ministry of Science and Technology,
Technology Bhawan,
New Mahrauli Road,
New Delhi-16.

... Respondents

(By Advocate Ms Sheel Sethi)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Applicant seeks permission to withdraw the OA
and MA 2537/95. Permission is granted. OA and MA are
accordingly dismissed as withdrawn.

~~(R.K. Ahooja)~~
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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